

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. (IB)-37(ND)/2017
CA. NO.

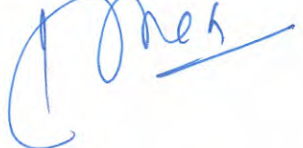
PRESENT: SMT. INA MALHOTRA
HON'BLE MEMBER (J)


**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 10.04.2017**

NAME OF THE COMPANY: M/s. VDS Plastics Pvt. Ltd. V/s. M/s. Pal Mohan Electronics Pvt. Ltd.

SECTION OF THE COMPANIES ACT: U/s 9 of Insolvency and Bankruptcy Code, 2016

<u>S.NO</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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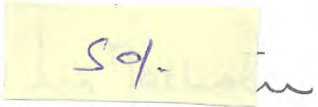
1.	DEBASISH MOITRA	ADVOCATE	PETITIONER/ APPLICANT	
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① MR K.K Shamma, Sp Adv.] FOR Respondent	
② BHANITA PATWARY, Adv		

Order

The respondents have put in appearance. The Petition suffers from certain infirmities and lacunae. Learned counsel prays for some time to remove these objections. As per the statutory requirement he is being granted 7 days time for the same.

Re- notify this case on 18th April 2017.


[INA MALHOTRA]
MEMBER [JUDICIAL]